

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 136/2026

IN THE MATTER OF:

Hanuman Punia

...PETITIONER

VERSUS

State of Haryana & Ors.

...RESPONDENT

AMENDED MEMO OF PARTIES

Hanuman Punia

...PETITIONER

VERSUS

1. **State of Haryana through Secretary,**
Environment, Forest and Climate Change,
Government of Haryana
IInd Floor, Bays No. 55-58,
Paryatan Bhawan,
Sector-2, Panchkula, Haryana-134109
Email: psenv2016@gmail.com / environment@hry.nic.in **Respondent No.1**
2. **District Magistrate, Sirsa**
Mini Secretariat, Barnala Road
Sirsa, Haryana-125055
Email: dcsrcs@hry.nic.in / adasirsa1212@gmail.com **Respondent No.2**
3. **Haryana State Pollution Control Board**
C-11, Sector-6, Panchkula, Haryana-134109
Email: hghspcb@hspcb.org.in **Respondent No.3**
4. **Municipal Council, Sirsa**
through Executive Officer
Mota Market, Govt. Girls Sr. Sec. School (MC Office),
Sirsa, Haryana – 125055
Email: secymc.sirsa@gmail.com / sirsamunicipalcouncil@gmail.com **Respondent No. 4**